

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Sridhar Hareve
A. ASHOK BASHA

Counsel for
R2 to R5

A. to A. H.

2) J-DEV ESHWAR
For Mr. Shorakumar &
Jurek

Counsel for 1st Respondent J. D.

3. N. P. VIJAY KUMAR
R. PRADEEP
V. J. ARUL RAJ

Counsel for Petitioner

M. H. C.
V. J. Arul Raj

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R5, counsel for R8 are present. At request of both the counsel, post the matter alongwith CA 7/2016 and CP 6/2016. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)